

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 616/2016

DHARAMPAL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.7690/2018-BAIL APPLICATION)

Date : 25-05-2018 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MS. JUSTICE INDU MALHOTRA
[VACATION BENCH]

For Appellant(s) Mr. Varinder Kumar Sharma, AOR

For Respondent(s) Mr. V.V.V. Pattabhiram, Adv.
Mr. Shashank Shekhar Singh, Adv.

Mr. Farrukh Rasheed, AOR

Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following

O R D E R

By consent of the parties, list the matter after summer
vacation.(MEENAKSHI KOHLI)
COURT MASTER(KAILASH CHANDER)
COURT MASTER